

Annexure-7

Name of the corporate debtor: Shrinivas Electricals GTD Private Limited; Date of commencement of CIRP: 25/01/2022 (Order received on 01/02/2022); List of creditors as on: 25/05/2022													
List of operational creditors (Government dues)													
Sl. No.	Details claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether related party?	% of voting share in CoC, if applicable				
1	Sales Tax Department	Government of Maharashtra	23-02-22	102,662,272	102,662,272	Assessment dues for 2014-15, 2015-16, 2016-17, 2017-18	NA	NO	NIL	NA	NA	-	NA
2	Dy. Commissioner of State Tax, NAS-VAT-E-010	Government of Maharashtra	17-03-22	18,279,901	18,279,901	Assessment dues for 2018-19, June 2019 and July, 2020	NA	NO	NIL	NA	NA	-	NA
3	Regional PF Commissioner, EPFO, Nashik	Union Government of India	13-04-22	288,208	282,557	Dues of Damages and Interest from 06/2018 to 01/2022	NA	NO	NIL	NA	NA	5,651	
				121,230,381	121,224,730							5,651	